

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

WORKSHOP ON LABOUR LAWS

(21.07.2017 & 22.07.2017)

PROGRAMME

DAY ONE – 21.07.2017 (Friday)

10.00 a.m. to 11.00 a.m. Inauguration of the Workshop followed by Introductory Session – understanding the bottlenecks and finding out the shortcomings in the working of the Labour Court Judges

– **Chaired by Hon’ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore
&
Hon’ble Shri Justice R.K. Gupta,
Former Judge, High Court of M.P.**

11.00 a.m. to 11.15 a.m. TEA BREAK

11.15 a.m. to 1.00 p.m. Key issues relating to cases under the employee’s Compensation Act, 1923

– By **Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

1.00 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.30 p.m. Key issues relating to cases under Industrial Disputes Act, 1947 and M.P. Industrial Relations Act, 1960

– By **Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

3.30 p.m. to 3.45 p.m. TEA BREAK

3.45 p.m. to 5.00 p.m. Presentation and discussion on *(20 Minutes each)*
(i) Judgment/Order writing

– By **Shri Sanjay Suryavanshi,
Presiding Officer, Labour Court, Dhar**

(ii) Case Management & Court Management

– By **Shri Sachin Kumar Vijayvargiya,
Presiding Officer, Labour Court, Bhopal**

**Chaired by Hon’ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore**

**&
Shri J.S. Sengar, Former Member,
Industrial Tribunal, Indore**

Summing of the session

– By **Hon’ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore
&
Shri J.S. Sengar, Former Member,
Industrial Tribunal, Indore**

DAY TWO – 22.07.2017 (Saturday)

10.00 a.m. to 11.00 a.m. Scope of Judicial review in cases of disciplinary proceedings

- By **Hon’ble Shri Justice Sujoy Paul, Judge, High Court of M.P., Jabalpur**

11.00 a.m. to 11.15 a.m. TEA BREAK

11.15 a.m. to 1.00 p.m. Scope of Judicial review in cases of ACR, seniority & Promotion

- By **Shri Rajendra Tiwari, Sr. Advocate, High Court of M.P., Jabalpur**

1.00 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.30 p.m. Key issues relating to Regularization and classification under Standing Orders Act

- **Shri J.S. Sengar, Former Member, Industrial Tribunal, Indore**

3.30 p.m. to 3.45 p.m. TEA BREAK

3.45 p.m. to 5.00 p.m. Open interactive session & sharing of best practices

- **Chaired by Hon’ble Shri Justice G.S. Solanki, Chairman, Industrial Court, Indore**
- **Co-chaired by Hon’ble Shri Justice R.K. Gupta, Former Judge, High Court of M.P.**

Followed by Valedictory session

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR IN-CHARGE